Hon'ble Speaker, Lok Sabha had referred the Bill to the Standing Committee on Urban Development for examination. The Standing Committee on Urban Development has tabled its report in the Parliament on 13.3.2013.

Schemes for affordable houses

2678. SHRI NARESH AGRAWAL: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government has taken any initiative to provide affordable housing to the urban poor;
 - (b) if so, the details of the same;
- (c) the details of the budget allocated, target and achievements, city-wise, for last three years; and
 - (d) if not, the reasons therefore?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) and (b) The Government of India launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on 3rd December, 2005 to assist cities and towns in taking up housing and infrastructural facilities for the urban poor including slum dwellers. In 65 Mission Cities in the country Basic Services to the Urban Poor (BSUP) Programme under JNNURM is implemented. For other cities/ towns, the Integrated Housing and Slum Development Programme (IHSDP) under JNNURM is implemented with the objective of holistic slum development, with a healthy and enabling environment by providing shelter and basic infrastructure facilities to the slum dwellers. The duration of Mission was upto 31.3.2012 and it has now been extended by 2 years upto the end of financial year 2013-14 for completion of projects sanctioned upto March, 2012. This Ministry is also implementing the Interest Subsidy Scheme for Housing the Urban Poor (ISHUP), which is meant to provide 5% interest subsidy upto Rs. 1.0 lakh for construction and purchase of house for the EWS and LIG beneficiaries of the urban poor including Slum dwellers. In pursuance of the Government's vision of creating a Slum-free India, 'Rajiv Awas Yojana' (RAY) has been launched on 02.06.2011. The preparatory and pilot phase of RAY which is for a period of 2 years till June, 2013, is currently under implementation. Ministry is in the process of taking approval of competent authority for next phase of RAY.

The Affordable Housing in Partnership Scheme, which is intended to encourage public private partnerships for the creation of affordable housing stock, is dovetailed with RAY. Under this scheme Central Assistance will be provided at the rate of Rs. 50,000 per unit of affordable dwelling unit or 25% of the cost of all civic infrastructure (external and internal), whichever is lower.

- (c) and (d) The requisite details in respect of housing schemes of this Ministry are as under:
 - (i) Jawaharlal Nehru National Urban Renewal Mission (JNNURM)-Statement showing city wise details of ACA allocation, targets and achievements under Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components under JNNURM for the last three years are given in Annexures. [See Appendix 228 Annexure No. 32 and 33]
 - (ii) 40 Pilot Projects have been sanctioned under RAY, its progress is given in Statement-I (See below), year-wise and physical targets fixed for construction of houses under RAY, Under RAY, completion schedule is fixed by concerned States.
 - (iii) Progress so far under the Affordable Housing in Partnership Scheme is given in Statement-II (See below).
 - (iv) Interest Subsidy Scheme for Housing the Urban Poor (ISHUP)— Statement showing State-wise and year-wise projects under ISHUP is given in Statement-III (See below). The scheme is demand driven in nature hence no targets are fixed.

Written	Answers	to

FO 4	T C A D OTT	00107
171		7/11/4
141	MARCH.	2013

Unstarred Questions

79

Statement-I

Progress under Rajiv Awas Yojana (RAY)

						(KS. In Iac)
SI ;	State	City	Name of the Project	Year of		1st installment of
No.	Ċ			release	Project	ACA (1/3rd of
J					Cost	of Central Share)
—	2	8	4	5	9	7
-i	. Andhra Pradesh	Hyderabad	DPR of Kesava Nagar Slum; in-situ redevelopment, GHMC under RAY pilot project	2011-12	5874.59	741-59
2		Vijaywada	DPR of Dhall Mill Area Slum under RAY (RAY Pilot project-1) in Vijaywada Municipal corporation	2012-13	2013.42	301.11
.3		Vijaywada	DPR of N. S. C Bose Nagar in Vijaywada Municipal Corporation under RAY (RAY Pilot project - 2)	2012-13	7617.57	1209.45
4		Vishakhapattanam	Vishakhapattanam Pilot Project for <i>in-situ</i> redevelopmen) at Surya Teja Nagar	2012-13	1131.08	188.51
5.	5. Madhya Pradesh	Indore	Pilot DPR of Identified Slums (Mahadev Nagar,	2011-12	8433-55	1242.85

4
Indrajeet Nagar, Anna Bhau Sathe Chikitsak Nagar-2, Nipaniya Gram Kakad, Anna Bhau Sathe Chikitsak Nagar-1 and Rahul Gandhi Nagar (Bajrang Nagar) as per the slum free city plan of Indore Metropolitan
Area under RAY.
Pilot DPR of Identified Slums (1 behind MLB School 2 SarraPeepar 3 Choudhari Mohall 4 Ravi Das Nagar) as per the slum free city plan of Jabalpur Muncipal Area under Rajiv Awas Yojana (RAY)
Pilot DPR of Identified Slums (Sharma Farm 2, Sharma Farm No. 1 Shanti Nagar Ward No21, Cancer Pahadi, Mehelgaon Ki Pahadi) as per the slum free city plan of Gwalior Municipal Area under RAY.
Pilot DPR of identified three slums (slum neat Kishor Nyayalay, slum behind Khurai Bus Stand and Kasai Basti) as per the slum free city plan of SAGAR Metropolitan Area under RAY.

[RAJYA SABHA] Unstarred Questions

80 Written Answers to

Written Answ	ers to		[21 MARCH, 1	2013]	Unstarred	Questic	ons 81
1121.18	1157-39	98.909	1223.97.	359.26	919.9	316.34	202.93
7399-77	7186.94	4476.61	8539.99	2583.32	5729.2	1120.01	1359-95
2012-13	2011-12	2011-12	2012-13	2012-13	2011-12	2012-13	2012-13
Pilot DPR of identified Slums (Arjun Nagar, Jheel Nagar, Shanti Nagar and Ambedkar Nagar) for construction in Bhopal	Pilot project for Mathipuram Colony, Vizhinjam, Thiruvananthapuram, Kerala under RAY.	DPR for Rangamatia Cluster Improvement Project, Bhubaneswar, Odisha under RAY (Pilot Project)	Pilot Project for Patharbandha Slum Cluster, Bhubaneswar under RAY (in-situ redevelopment), Bhubaneswar	Pilot Project for 10 nos. Slum Clusters, in Cuttack under RAY (in-situ development in Cuttack.	Pilot Project for Kiranki Dhani Slum, Jaipur, Rajasthan under RAY	Rajiv Awas Yojana Pilot Project at Zuangtui, Aizwal	Rajiv Awas Yojana Pilot Project for in-situ redevelopment and relocation at Lalganga slum in Raipur city
Bhopal	Thiruvanantha- pura	Bhubaneswar	Bhubaneswar	Cuttack	Jaipur	Aizwal	Raipur
6	10. Kerala	11. Odisha	12.	13. Odisha	14. Rajasthan	15. Mizoram	16. Chhattisgarh

	2	n	4	v	9	7
17. Uttar	17. Uttar Pradesh	Rae Bareli	Pilot DPR for identified slums as per slum free city of Rae Bareli city under RAY	2012-13	6460.76	20:686
18.		Rampur	Pilot DPR for Magjeen Mohalla improvement project at Rampur	2012-13	1367.18	173.21
19. Tamil Nadu	l Nadu	Chennai	Pilot Project for rehabilitating the Kakkanji Nagar Slum at Athipattu, Ambattur, Chennai under RAY	2012-13	8491.80	1157.46
20. Odisha	ha	Bhubaneswar	Pilot Project for Mahisakhala Slum Cluster, Bhubaneswar under Rajiv Awas Yojana (in-situ redevelopment)	Sanctioned on 11.09.2012	4693.91	663.51
21. Rajasthan	sthan	Kota	Pilot DPR for rental to ownership housing scheme Sa (at Mohanlal Sukhadiya Housing Scheme Extension) in Kota, under RAY.	Sanctioned on 21.12.2012	7166.58	1138.62
22. Uttar	22. Uttar Pradesh	Kanpur	Pilot DPR for Harbansh Mohal Slum Improvement project under Rajiv Awas Yojana		518.31	69.02
23. Uttar	23. Uttar Pradesh	Kanpur	Pilot DPR for Pokhar Purva Slum Improvement		824.76	100.45

82 Written Answers to [RAJYA SABHA] Unstarred Questions

[21 MARCH, 2013] Unstarred Questions

83

Written Answers to

84 W	Vritten Answ	ers to	[RAJY	A SABHA	.] (Instarred ,	Questions
7	1489.87	1352.26	110.05	593.73	441.64	233.36	253.50
9	76:0996	8511.26	683.25	2221.88	3222.81	1721.15	1728.04
ν.					Sanctioned on 30.01.2013		
4	Pilot DPR for Sanjay Nagar Batta Basti-Phase-I, Jaipur under RAY	Pilot DPR for Lohar Basti site, Pasandnagar Kotra and Idgah (Chorasiya Was), Ajmer under RAY	Pilot DPR foe in-situ up gradation of three slums at Batala, Punjab under RAY	Pilot DPR for Leh old Town upgradation under RAY	Pilot DPR (Phase-II) for rehabilitating (relocating) Kakkanji Nagar slum at Athipattu, Ambattur, Chennai under RAY	Pilot DPR for in-situ upgradation of Karikalanstreat, (Nadukondaiyam Pettai) in Trichy under RAY	Pilot DPR for Bhatto and Oddoka baas, Bikaner under RAY
6	Jaipur	Ajmer	Batala	Leh	Chennai	Trichy	Bikaner
1 2	30. Rajasthan	31.	32. Punjab	33. Jammu and Kashmir	34. Tamil Nadu	35.	36. Rajasthan

Vritten . 15.502	Answers to	1081.27	[21 MARCH, 2013] 66: 70: 80:
1259.65	5709.62	6996.48	6766.52
Pilot DPR of <i>in-situ</i> upgradation of 9 slums in Jalandhar under RAY	Pilot DPR of construction of 900 houses including infrastructure at Sulikunte village, Sy no 122, in Varthur Hobli, Bangalore under RAY (Relocation)	Pilot DPR of construction of 1200 DUs including infrastructure at Dibbur, in Tumkur under RAY	(Relocation) Pilot DPR of construction of 1072 DUs including infrastructure at Hubli- Dharwad, in Tumkur under RAY (Relocation)
Jalandhar	Bangalore	Tumkar	Hubli Dharwad
37. Punjab	38. Karnataka	39.	40.

Unstarred Questions 85

Statement-II

Progress under AHP Scheme

After launch of RAY:

- · A total of 11 projects of 2 States (Karnataka and Rajasthan) have been sanctioned under the Affordable Housing in partnership Scheme. The 1st instalment of Rs. 3.08 Cr has been released during FY 2011-12 and 2012-13. Details of said projects is Annexed.
- These projects have been prepared by the State as a part of their State Affordable Housing Policy and the land belonged to the private partner who has handed over the portion on which the affordable units are being built to the State Government.

Before Launch of RAY:

14 projects were sanctioned subject to certain conditions under JNNURM during the year 2010-11 for 4 cities in 2 States. Funds were not released.

Current Status of these Projects:

- Chhattisgarh (Raipur) 4 Projects for construction of 3740 affordable units with a project cost of 75.20 Cr.:
 - JNNURM CSMC in its meeting held on 23.03.2012 observed that 3 projects commenced before approval as well as before the AHP guidelines came into effect. CSMC observed these projects cannot be funded under JNNURM and stands withdrawn.
 - 1 project will be considered once compliances from the state is received.
- Uttar Pradesh (Mathura-1, Kanpur-1 and Lucknow-8): 10 projects for construction of 15360 affordable units with a total project cost of 716 cr.
 - JNNURM CSMC in its meeting under held on 23.03.2012 was informed by the State Government of U.P. that 9 projects will not commence and therefore may be deleted. Accordingly the committee cancelled the projects.

1 project of Mathura commenced before AHP guidelines came into effect, the same cannot be funded under JNNURM and stands withdrawn.

Projects under Appraisal:

Sl.	State	City	Project	Dwellin	g Proje	ct Status
No.				Units	Cost	
3-					(Rs. in l	akh)
1.	Madhya	Jabalpur	Affordable Housing	200	692.30	Comments/
	Pradesh		in Partnership under			observations
			JNNURM at Maharajpı	ır,		communicated
			Jabalpur			to State govt.
2	Madhya	Ujjain	Affordable Housing in	300	1605.8	and response
	Pradesh		Partnership under JNN	JRM		is awaited.
			near Additional World			
			Bank Colony, Ujjain			

Projects under Affordable Housing in Partnership Scheme:

A total of 11 projects of 2 States (Rajasthan and Karnataka) have been sanctioned under the Affordable Housing in Partnership Scheme. The 1st installment of Rs. 3.08 Cr. has been released. The details of the projects are as follows:

Sl.	Project Name	Total	Total	Amount
No		Housing	Project	released
		Units (EW	Cost (Rs.	as 1st
		S+LIG+MIG)	in lakhs)	installment
				under ACA
+7				(Rs. in lakhs)
1	2	3	4	5
1.	Affordable Housing Project (AHP) at Kalwar Road, Jaipur, Rajasthan	576	1769.44	26.06

88	Written Answers to [RAJYA SAB	HA]	Unstarr	ed Question
1	2	3	4	5
2.	AHP at Narsingpura, Ajmer road Jaipur, Rajasthan	432	1346.88	22.23
3.	AHP at Nevta-Sanganer Jaipur, Rajasthan	1072	3163.5	37.00
4.	AHP at Mejestic Real Mart at Village Kalwara, Jaipur, Rajasthan	960	2977.82	45.98
5.	AHP at Shyampura Buhariya, Jaipur Rajasthan	1120	3550.56	52.03
6.	AHP at Bagaru Khurd, Ajmer Road, Jaipur, Rajasthan	400	1215.08	13.36
7.	AHP at Mukundpura, Jaipur, Rajasthan	512	1455.09	20.95
8.	AHP at Omax City Ajmer Road, Jaipur, Rajasthan	704	2047.10	24.29
9.	Affordable Housing in Partnership (AHP under RAY) at Valgerahalli, Phase-1, Bangalore, Karnataka	512	3255.51	48.09
10.	Affordable Housing in Partnership (AHP under RAY) at Singanayakanahalli, Yalahanka Hobli, Bangalore, Karnataka	192	922.4	3.36
11.	Affordable Housing in Partnership (AHP under RAY) at Kodathi, Varthur Hobli, Bangalore, Karnataka	288	1429.62	21.47
	Total			308.14

Statement-III

[21 MARCH, 2013]

Interest Subsidy Scheme for Housing the Urban Poor (ISHUP)

Year-wise Progress under ISHUP during last four financial years. As on 20th February, 2013

(Rs. in lakh)

Year	States covered	No. of Beneficiaries	Amount of NPV of interest subsidy	Total No. of Total NPV Beneficiaries of interest subsidy released	
1	2	3	4	5	6
2008-09	Nil	Nil	Nil	Nil	Nil
2009-10	Andhra Pradesh	531	36.82	531	36.83
2010-11	Andhra Pradesh	5233	378.01	5859	476.64
	Karnataka	53	14.50		
	Rajasthan	27	7.84		
	Chhattisgarh	542	75.12		
	Tamil Nadu	4	1.17		
2011-12	Andhra Pradesh	2875	220.52	4308	473.86
	Karnataka	546	96.32		
	Maharashtra	241	17.75		
	Tamil Nadu	220	56.5		
	Assam	1	0.30		
	Madhya Pradesh	n 9	1.55		
	Rajasthan	18	4.10		
	Kerala	227	59.70		

90 Written Answers to		[RAJYA SABHA]		Unstarred Questions	
1	2	3	4	5	6
	Chhattisgarh	170	16.83		
	Uttar Pradesh	11	0.29		
2012-13	Andhra Pradesh	261	25.32	2787	579.37
	Karnataka	601	73.53		
	Maharashtra	157	12.77		
	Tamil Nadu	250	61.33		
	Rajasthan	519	182.32		
	Kerala	767	208.1		
	Chhattisgarh	232	16.00		
	Total			13,485	1566.7 lakh
				(Abo	out 16.00 crore)

Utilization of funds under RAY

2679. SHRI N.K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of implementation of the urban housing project of Rajiv Awas Yojana (RAY);
- (b) whether any allocations have been made by Government under the scheme;
 - (c) if so, the details thereof, State-wise;
 - (d) if not, reasons thereof; and
- (e) the State-wise the details of the utilization of funds allocated under the scheme?